

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong _____ July, 2018.

No.HCM.II/148/2016-Estt/_____: In supersession of the order No. No.HCM.II/44/2016-Estt/1876 dated 8th June, 2016, Hon'ble the Chief Justice is pleased to re-constitute the Arrears Committee comprising Hon'ble Mr.Justice S.R.Sen .

The said Committee shall be assisted by the Registrar(Admn.)

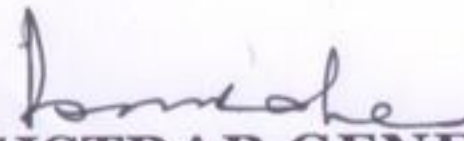
REGISTRAR GENERAL

Memo No. HCM.II/148/2016-Esst 14044A

Dated, 20th July, 2018.

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The Registrar(Admn.) High Court of Meghalaya, Shillong.
- ✓ 4. The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official web-site.
5. Office File.


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